

F. No. 10/QA/FRSL GZB(PPP Model)/FSSAI/2016
Food Safety and Standards Authority of India
(Quality Assurance Division)
Ministry of Health and Family Welfare
FDA Bhawan, Kotla Road
New Delhi-110 002

The 09th December, 2016

Subject: Summary Record of the Pre-Bid meeting held on 17.11.2016 at 10:00 am in the Conference Hall, 1st Floor, FDA Bhawan, New Delhi, on RFP for Operation and Management Contract of FRSL, Ghaziabad

The undersigned is directed to attach herewith a copy of the Summary Record of the Pre-Bid meeting held on 17.11.2016 at 10:00 am in the Conference Hall, 1st Floor, FDA Bhawan, New Delhi, on RFP for Operation and Management Contract of FRSL, Ghaziabad.

Further to the pre-bid meeting, the RFP document was discussed internally in FSSAI and the following decisions were taken:

1. A revenue sharing formula in terms of ratio between FSSAI: Successful Bidder may be adopted and same may be incorporated in RFP document for the Revenue generated through this model over and above the Minimum Guaranteed Samples. The share of FSSAI would be at least 15% of sample charges.
2. The model in totality should be reviewed in 2019 in terms of Performance Regulation with linkage of revenue and cost effectiveness and thereafter every two years.
3. The review will be carried out by a Committee comprising representation of FSSAI, successful bidder and a cost accountant/analyst nominated by FSSAI for re-negotiation.
4. Further the successful bidder would provide Annual Statement of Accounts in the context of FRSL, Ghaziabad.
5. The last date for receiving the bids will be 30th December, 2016.

The RFP document has been revised taking into consideration all the issues discussed during the Pre-Bid Meeting and the above mentioned decisions.

The revised RFP Document is available on FSSAI website.



(R.K. Gupta)
Head (QA)

To

All the firms who participated in EOI published on 17th August, 2016.

Copy for information to:
CEO, FSSAI

**FOOD SAFETY AND STANDARDS AUTHORITY OF INDIA
(QA DIVISION)**

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A Pre-Bid meeting with the prospective bidders for Operation and Management Contract of FRSL, Ghaziabad was held on 17th November, 2016 at 10:00 under the Chairmanship of CEO, FSSAI. A list of participants is at Annexure.

The meeting started with the welcome of the participants by Head(QA), FSSAI. This was followed by a brief introduction of the participants.

After a brief background of the RFP, the representatives of the prospective bidders were requested to come forward with their queries on the RFP. During Question/Answer session, following information was provided to the expected bidders:

- (i) The bid should be for the entire area of FRSL as provided in the RFP. However, if a portion of the FRSL Ghaziabad is used for other purposes, the amount would be proportionately adjusted.
- (ii) No approval would be required from Ghaziabad Authority regarding internal modifications/renovation of lab.
- (iii) Old equipment which are not working and declared unserviceable, old unusable/unserviceable furniture and other scrap will be separated and disposed off in consultation with the successful bidder.
- (iv) Successful bidder will be given three months time for operationalizing the testing facilities. Any delay without legitimate reasons will attract penalty.
- (v) Fire safety and other clearances will be the responsibility of successful bidder.
- (vi) In consultation with the prospective bidders, it was estimated that Rs. 1.20 crore would be required for civil and electrical works; Rs. 50.00 lakh for fume extraction and Air-conditioning unit and Rs. 1.00 crore for Lab furniture including fume hoods (six nos. minimum 4 ft. each) and the same should not form a part of the bid. The bidders will have to provide details of works item wise along with costs (as per CPWD rates) for these three items of work that would be carried out by them within this amount. The Bid Evaluation Committee will examine these details and fine tune the same in consultation with the bidders. For civil/electrical works and fume extraction and airconditioning unit. mobilization advance @ 25% of the total costs will be paid to successful bidder. The balance 75% of the payment will be made in two installments on actuals basis subject to the overall cost indicated above towards these components, As far as lab furniture and fume hoods are concerned, payment would be made by FSSAI against delivery on actuals basis, subject to overall cost indicated above.
- (vii) As regards the procurement of equipment and their cost, it was decided that the bidders should make an assessment of the existing equipment facilities at FRSL, Ghaziabad and identify usable and unusable equipment. Based on that the list of equipment given in the RFP document may be broken down into two lists i.e list 'A' containing equipment which are available at FRSL and are in good working

order or can be repaired along with the cost of repairing and list 'B' containing equipment which are to be procured along with their cost (excluding duties and taxes). Bidders are also required to provide full details in respect of major equipment costing Rs. 10.00 lakh and above in terms of make, specifications etc. proposed to be procured to enable the Bid Evaluation Committee evaluate the cost vis-à-vis the specifications.

- (viii) The successful bidder will have to procure the equipment and shipped in the name of FSSAI.
- (ix) It was also decided that under the component 'D' of para 4 (COSTING HEADS OF THE PROJECT, instead of fixed operating cost for 500 samples, bidders will have to quote minimum guaranteed number of samples per month @ the rate prescribed by FSSAI for food categories other than infant food and packaged drinking water, from time to time*. This would also include samples received from other sources i.e other than referral samples from State food Safety Commissioners/FSSAI Authorized Officers/Customs Department, subject to ensuring that there is no conflict of interest. In case the samples received for testing in a month are lesser than the guaranteed number of samples, the successful bidder will be compensated by FSSAI. Accordingly, para 6 on page 7 of the RFP document may be deleted.

* The current FSSAI approved rate is Rs. 5,000/- per sample.

- (x) The work would be undertaken by the bidder on as is where is basis.
- (xi) It was also decided to extend the last date for receipt of the bids to 12.12.2016 at 1730 Hrs.
- (xii) The words 'Non-refundable Fee and EMD' given in Sl. No. 8 of DATA SHEET may be read as 'EMD'.
- (xiii) The words 'viability gap' may be treated as deleted from point no. 4 under para 3.(RFP OBJECTIVES).
- (xiv) Point No. 4 of Terms and Conditions of the Contract contained in Annexure I is modified and may be read as under:-
 - 4) All the safety parameters such as heavy metals, pesticide residues, antibiotic residues, Naturally Occurring Toxic Substances, microbiological testing as per Food Safety and Standards Regulations, as amended from time to time shall be covered under NABL accreditation within a period of one and a half year after the laboratory is handed over to the successful bidder.
- (xv) A detailed discussion was held with the prospective bidders and the Director, FRSL with regard to the list of equipment essential for carrying out the testing of food items as per FSSR and also taking into consideration the issues raised by various courts in the past. Accordingly, the list of equipment was revised as per list enclosed.

Based on the above decisions, it was decided to revise the bid document and circulate to all the prospective bidders and last date of submission of bids will be 12th December, 2016, 17.30 Hrs.

Meeting ended with a vote of thanks to the chair.

List of Equipment to be provided

Sl. No.	Name of the Equipment
1	Automated protein analyzer
2	Auto- titrators
3	Automated SPE
4	Automated Amino acid analyzer
5	Autoclave (2 Numbers)
6	Anaerobic assembly
7	Automatic Soxhlet fat extraction system
8	Balance - 0.1 mg accuracy to 220g (3 numbers)
9	Balance 1mg to 1kg (3 numbers)
10	Balance with 0.01mg least count - One
11	Barcoding Instrument with Printer & Readers
12	Biosafety cabinet class II (4' length)
13	Laminar Air Flow (4' length)
14	Biometric Attendance system
15	Bomb Colorimeter
16	Digital Butyro-refractometer with Temperature control
17	Calibrated Thermometer (suitable number)
18	Centrifuge (Non-refrigerated)
19	Conductivity meter
20	Centrifuge (2°- 8° C)
21	walk-in Cold Storage (2°- 8° C) measuring 8'x8'x8'
22	CHNS/O Analyzer with Micro Balance
23	Deep freezer (-20C) minimum 180 Litre vertical (2 numbers)
24	De-humidifier (portable)
25	Electronic Balance (5kg with min 1g) (2 numbers)
26	Electric blender with a stable steel jar (2 numbers)
27	ELISA Reader
28	Flash point apparatus
29	Flame Photometer
30	FTIR with ATR & Liquid Cell
31	Fumigator or Fogger
32	Fully automatic Dietary Fiber Analyzer
33	Food Texture Analyzer
34	GCMS-MS with Auto Injector
35	GC with headspace & FID with Auto Injector
36	GC with FID + ECD with Auto Injector
37	GC with NPD,TCD and Auto Injector
38	Hygrometer (Suitable Numbers)
39	Hot Plates (suitable numbers)
40	Homogenizer
41	HPTLC
42	Heating Mantle (suitable numbers)

43	Howard Mold Count
44	Hot Air Oven (2 numbers)
45	HPLC – RID
46	HPLC - PDA
47	UPLC – FLD suitable for Mycotoxins Analysis
48	HPLC – UV
49	HVAC System - for Microbiology Lab
50	ICP-MS
51	Ion Chromatorgraphy System
52	Incubators (25°C, 37°C, 30°C, 22°C, 55°C, 42°C, 44°C)
53	IR Moisture analyser
54	Karl Fischer Titrator
55	LCMSMS (Triple Quard with UPLC) sample chiller and column oven
56	Level Colony Counter
57	Muffle furnace
58	Magnetic Stirrer
59	Melting Point Apparatus – Digital
60	Water purification system (suitable for reagent grade and HPLC grade)
61	Microwave digestion system
62	Micro balance with up-to 6 decimal places (Microgram level)
63	Microscope (Binocular) with Phase Contrast
64	Micro filtration assembly (Three Branched) Stainless Steel
65	Micropipette - with suitable range & use (Suitable number)
66	Vacuum oven
67	Pulverizer
68	Stereo Microscope
69	Digital pH meter (2 numbers)
70	Digital Polarimeter with Temperature Controller
71	Refrigerator (Suitable number)
72	Sieves shaker
73	Stomacher
74	Digital Tinto meter
75	Digital Turbidity meter
76	UV Chamber
77	UV Visible Spectrophotometer Double Beam
78	Viscometer Digital Rotary with Temperature Controller
79	Vacuum Evaporators Rotary
80	Vortex Shaker
81	Weight Box (F 1 Class) upto 200 gm.
82	Water Bath with suitable range & use (Suitable number)
83	Other Miscellaneous [Burner, Sieves, Lenses, Magnet, Sample divider, Camera, Necessary Glassware, Anti vibration table for all balances, Computer Systems, UPS System - minimum total capacity 100KVA, Printer, Scanner]

84	Introducing LIMS (Laboratory Information Management System) in the laboratory on dedicated server located at FRSL, Ghaziabad.
85	CCTV Camera (Full lab to be covered, Recording & memory backup upto 1 month to be provided)
86	Nitrogen Evaporator
Note: All Equipment's to be supplied with their relevant accessories	

Pre-Bid meeting held on 17.11.2016 at 10:00 am on RFP for Operation and Management Contract of FRSL, Ghaziabad

List of Participants

Food Safety and Standards Authority of India

1. Shri Pawan Aggarwal, CEO, FSSAI – Chairman
2. Shri Kumar Anil. Adviser (Standards), FSSAI
3. Shri Sunil Bakshi, Adviser (Regulations), FSSAI
4. Dr. G.P. Sharma, Director, FRSL, Ghaziabad
5. Sh. R.K. gupta, Head (QA), FSSAI
6. Sh. Umesh Jain, Joint Director (QA), FSSAI
7. Sh. Shailender Kumar, Asst. Director (QA), FSSAI
8. Ms. Archana Tiwari, Deputy Director (QA), FSSAI
9. Ms. Kavitha, Scientist-II (QA), FSSAI
10. Ms. Aruna Bandil, Scientist-I (QA), FSSAI

Representative of Prospective Bidders

1. Sh. Akshaya Gupta, National Collateral Management Services Ltd.
2. Ms. Ritu Singh, National Collateral Management Services Ltd.
3. Sh. Manojit Pal, Vimta labs Limited
4. Sh. Subhash Arora, Arbro Pharmaceuticals Pvt. Ltd.
5. Sh. Vimlendu Pandey, Microchem Silliker Pvt. Ltd.
6. Sh. Neeraj, Advanced Research Analytical services
7. Dr. Anil K Taliwal, Bharat Test House
8. Sh. Joseph Paul, Interfield laboratories
9. Sh. Rahul Kumar Jha, Spectro Analytical Labs Ltd.